

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 4567**  
To Be ANSWERED ON- 19/03/2026

**IMPLEMENTATION OF FRA**

4567. ADV PRIYA SAROJ:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of individual and community forest rights claims filed, recognised and pending under the Forest Rights Act during the last five years, year-wise and State-wise, particularly in respect of Uttar Pradesh;

(b) the number of claims rejected, the proportion of rejections to total claims and the specific grounds cited in the Government reviews for such rejections, State-wise, particularly in Uttar Pradesh;

(c) the number of complaints or grievances received by the Government regarding delay, wrongful rejection or non-implementation of recognised rights, State-wise, particularly in respect of Uttar Pradesh;

(d) the findings of monitoring, field verification or independent evaluation reports regarding compliance with statutory procedures, functioning of Gram Sabhas and capacity of implementing authorities; and

(e) the corrective directions, advisories or capacity-building measures issued by the Union Government to address rejection rates, pendency and procedural violations in Uttar Pradesh?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGA DAS UIKEY)

**(a):** As per information provided by States/UT, during the last five years, i.e. from 01.03.2021 to 01.03.2026, a total of 11,35,699 (10,71,096 individual and 64603 community) forest rights claims have been filed, a total of 5,36,401 claims (4,89,714 individual and 46,687 community) have been recognized and a total of 5,88,355 claims (5,70,339 individual and 18,016 community) have been pending at various levels. Further, the year wise details are given at **Annexure-1**, and the state wise details are at **Annexure-2**. As per information provided by Uttar Pradesh State Government, during the last five years, i.e. from 01.03.2021 to 01.03.2026, a total of 434 claims (402 individual and 32 community) claims have been filed, 67 pending claims were processed and earlier rejected 4,104 claims have been reconsidered after review and a total of 4,605 claims (4,573 individual and 32 community) have been recognized. Further, as on 01.03.2026 in Uttar Pradesh there are No claims pending for decision under FRA.

**(b):** As per the latest information reported by States and compiled under MPR, as on 28.02.2026, total number of claims filed under FRA is 54,00,519 out of which 25,38,320 claims (47.00%) (Individual- 24,14,131 and Community- 1,24,189) have been approved and a total of 18,12,539 claims have been rejected which is 33.56% of total claims filed. State-wise details showing Number of claims received, Titles distributed, claims rejected and claims disposed of under the FRA as on 01.03.2026 is given in **Annexure-3**. Further, as per information provided by Uttar Pradesh State Government, as on 01.03.2026, a total of 70736 claims (70,435 Individual and 301 community) have been rejected.

**(c):** Implementation of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (FRA) primarily lies with the respective State / UT Administrations. States / UT have not formally reported any specific instances of delay, wrongful rejection or non-implementation of recognized rights.

**(d):** MoTA has not conducted any field verification or independent evaluation regarding compliance with statutory procedures, functioning of Gram Sabhas and capacity of implementing authorities. As per the provisions of FRA, 2006 and Rules made thereunder, the States / UT are responsible for implementation of various provisions of the Act.

**(e):** However, MoTA has asked States/UT in various review meetings and through D.O. letters to consider the claims under FRA in a time bound manner and engage with districts to resolve bottlenecks, if any, in settling of claims. MoTA has issued directions to ensure proper constitution and functioning of Forest Rights Committees and to reinforce the central role of Gram Sabhas in receiving, verifying and recommending claims. Ministry has supported training programmes, workshops and awareness campaigns for State officials, members of Forest Rights Committees and Gram Sabha representatives to strengthen understanding of statutory procedures and evidentiary requirements. Further, States have been encouraged to fast-track the processing and disposal of pending claims in various National level consultation/meetings/workshops with States/UTs, which are held from time to time.

**Annexure-1**

**Annexure 1 referred to in reply to part (a) of Lok Sabha Unstarred Question No. 4567 to be answered on 19.03.2026 regarding “Implementation of FRA”**

**Year wise details of claims received, titles distributed and claims pending during the reported period is as given below:**

<b>Sr. No.</b>	<b>Reporting Period</b>	<b>No. of Claims received</b>			<b>No. of Titles Distributed</b>			<b>No. of Claims Pending</b>		
		<b>Ind.</b>	<b>Comm.</b>	<b>Total</b>	<b>Ind.</b>	<b>Comm.</b>	<b>Total</b>	<b>Ind.</b>	<b>Comm.</b>	<b>Total</b>
<b>1</b>	01.03.2021-01.03.2022	145689	18499	164188	207755	24573	232328	75333	2542	77875
<b>2</b>	01.03.2022-01.03.2023	43892	709	44601	32106	1137	33243	-62660	-1878	-64538
<b>3</b>	01.03.2023-01.03.2024	531931	21261	553192	205733	11968	217701	308929	-1292	307637
<b>4</b>	01.03.2024-01.03.2025	63890	14213	78103	15323	2939	18262	-46766	10146	-36620
<b>5</b>	01.03.2025-01.03.2026	285694	9921	295615	28797	6070	34867	295503	8498	304001
<b>Total</b>		<b>1071096</b>	<b>64603</b>	<b>1135699</b>	<b>489714</b>	<b>46687</b>	<b>536401</b>	<b>570339</b>	<b>18016</b>	<b>588355</b>

Note – The negative figures in the Claims pending shows that during that particular time period, States have taken decision on pending claims from previous years also.

## Annexure-2

Annexure 2 referred to in reply to part (a) of Lok Sabha Unstarred Question No. 4567 to be answered on 19.03.2026 regarding “Implementation of FRA”

State wise details of claims received, titles distributed and claims pending during the last 5 years i.e. during 01.03.2021 to 01.03.2026, is as given below:

S. No.	States/UT	No. of Claims received during 01.03.2021 to 01.03.2026			No. of Titles Distributed during 01.03.2021 to 01.03.2026			No. of Claims pending during 01.03.2021 to 01.03.2026		
		Individual	Community	Total	Individual	Community	Total	Individual	Community	Total
1	Andhra Pradesh	107669	-768	106901	129992	448	130440	-5779	-228	-6007
2	Assam	59097	2536	61633	27536	1098	28634	15789	831	16620
3	Bihar	-3326	0	-3326	70	0	70	-3677	0	-3677
4	Chhattisgarh	31538	25701	57239	80181	30669	110850	2440	-1248	1192
5	Goa	200	10	210	993	8	1001	-2053	-22	-2075
6	Gujarat	186	0	186	7256	905	8161	52457	-874	51583
7	Himachal Pradesh	3289	603	3892	754	113	867	2527	490	3017
8	Jharkhand	0	0	0	0	0	0	0	0	0
9	Karnataka	13790	37	13827	688	-61	627	-68467	244	-68223
10	Kerala	1003	6	1009	2946	110	3056	-3304	-124	-3428
11	Madhya Pradesh	181164	-1212	179952	30679	778	31457	258985	3790	262775
12	Maharashtra	35218	-778	34440	34635	1584	36219	-124716	-4169	-128885
13	Odisha	109682	21746	131428	19546	2555	22101	140848	19612	160460
14	Rajasthan	30205	3480	33685	5115	2195	7310	-4279	147	-4132
15	Tamil Nadu	-636	466	-170	7298	616	7914	-10820	-482	-11302
16	Telangana	468570	0	468570	137096	0	137096	320805	0	320805
17	Tripura	-139	-113	-252	0	46	46	-489	0	-489
18	Uttar Pradesh	402	32	434	4573	32	4605	-47	-20	-67
19	Uttarakhand	-49	0	-49	-73	0	-73	42	0	42
20	West Bengal	0	0	0	0	0	0	0	0	0
21	Jammu & Kashmir	33233	12857	46090	429	5591	6020	77	69	146
	<b>Total</b>	<b>1071096</b>	<b>64603</b>	<b>1135699</b>	<b>489714</b>	<b>46687</b>	<b>536401</b>	<b>570339</b>	<b>18016</b>	<b>588355</b>

Note – The negative figures shows that during that particular time period, States have rectified their earlier discrepancies.

## Annexure-3

Annexure 3 referred to in reply to part (b) of Lok Sabha Unstarred Question No. 4567 to be answered on 19.03.2026 regarding “Implementation of FRA”

State wise details of claims received, titles distributed and claims pending as on 01.03.2026, is as given below:

S. No.	States/UT	No. of Claims received upto 01.03.2026			No. of Titles Distributed upto 01.03.2026			No. of Claims rejected upto 01.03.2026		
		Ind.	Comm.	Total	Ind.	Comm.	Total	Ind.	Comm.	Total
1	Andhra Pradesh	285115	3294	288409	226667	1822	228489	56925	1470	58395
2	Assam	208062	8582	216644	84861	2575	87436	15772	607	16379
3	Bihar	4696	0	4696	191	0	191	4496	0	4496
4	Chhattisgarh	890220	57259	947479	481432	52636	534068	403129	3658	406787
5	Goa	9958	388	10346	1028	19	1047	1266	24	1290
6	Gujarat	183055	7187	190242	98732	4792	103524	0	2331	2331
7	Himachal Pradesh	5931	864	6795	883	148	1031	55	0	55
8	Jharkhand	107032	3724	110756	59866	2104	61970	26370	1737	28107
9	Karnataka	289236	5940	295176	15355	1345	16700	258109	4270	262379
10	Kerala	44455	1018	45473	29422	284	29706	12821	393	13214
11	Madhya Pradesh	766430	40975	807405	260707	28754	289461	238202	6285	244487
12	Maharashtra	397897	11259	409156	199667	8668	208335	170487	2144	172631
13	Odisha	733158	36819	769977	464504	9432	473936	145762	583	146345
14	Rajasthan	113162	5213	118375	49215	2551	51766	63466	2455	65921
15	Tamil Nadu	33119	1548	34667	15442	1066	16508	12293	418	12711
16	Telangana	651822	3427	655249	230735	721	231456	92744	1682	94426
17	Tripura	200557	164	200721	127931	101	128032	68785	63	68848
<b>18</b>	<b>Uttar Pradesh</b>	<b>92972</b>	<b>1194</b>	<b>94166</b>	<b>22537</b>	<b>893</b>	<b>23430</b>	<b>70435</b>	<b>301</b>	<b>70736</b>
19	Uttarakhand	3525	3091	6616	83	1	84	3400	3090	6490
20	West Bengal	131962	10119	142081	44444	686	45130	87333	9254	96587
21	Jammu & Kashmir	33233	12857	46090	429	5591	6020	32727	7197	39924
<b>Total</b>		<b>5185597</b>	<b>214922</b>	<b>5400519</b>	<b>2414131</b>	<b>124189</b>	<b>2538320</b>	<b>1764577</b>	<b>47962</b>	<b>1812539</b>

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